

DIVISION BENCH  
COURT - II

**O-223**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/4(KB)2016  
IA(COMPANIES.ACT)/58(KB)2024, IVN.P/3(KB)2024,  
IA(COMPANIES.ACT)/89(KB)2023, COMP.APPL/1134(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>ANURAG JHAWAR &amp; ANR. VS CHHOTANAGPUR ROPE WORKS PVT.LTD. &amp; ORS.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearance (via video conferencing/physically)**

Ms. S. Choubey, Adv. ] for the Petitioner  
Ms. S. Mukherjee, Adv.  
Ms. N. Sewak, Adv.

Ms. U. Chakroborty, Adv. ] for the Respondent  
Mr. A. Bagaria, Adv.  
Ms. R. Debnath, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken for hearing today.
2. List this matter **on 12.07.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**